NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/221/2016

NAME OF THE PETITIONER(S) : S. John Rose

NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited

UNDER SECTION

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D Senior Cound

Hr. Shan kar narayan Jor

Cound Hr. Spinidin

Suinivasan

Council for the 15th Respondent

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for R1 present. Matter is posted for the appearance of the Petitioner. Put up on 15.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JÚDICIAL)

ghk